

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.07
IA (IBC)/61/GB/2023
In CP (IB)/31/10/GB/2022**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J):
Hon'ble Shri Subrata Kumar Dash, Member (T)**

**Hearing through
Video Conferencing**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2023**

In the matter of:

Committee of Creditors
Versus
Purshotam Gaggar, RP

Section: U/s 22(3) (b) of IBC, 2016.

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. A.K. SAHEWALLA	Advocate	Applicant/COC	Present in
2.	MR. P. GAGGAR	RP	Respondent	Video Conference

O R D E R

Date of Order: 19.05.2023

The matter is taken up for hearing through Video Conferencing. Heard learned Counsel appearing for the Applicant/COC and the RP who appeared in person. The learned Counsel appearing for the Applicant submits that the present Application has been filed for approval of the change/replacement of the RP, Mr. P. Gaggar with Resolution Professional Mr. Sandeep Khaitan, CA for the remaining period of CIRP. The proposed RP has also submitted his written consent.

2. This Adjudicating Authority hereby appoints, as proposed by the COC, Mr. Sandeep Khaitan [Reg No. IBBI/IPA-001/IP-P00532/2017-2018/10957], as the new Resolution Professional. Mr. Sandeep Khaitan is directed to submit his assignment declaration within 3 days from the date the order is uploaded on the e-portal. The RP is to ensure that the CIRP process is completed in time and in

accordance with the provisions of Insolvency & Bankruptcy Code, 2016, Rules and Regulations.

3. The CoC is directed to settle the dues/remuneration of the erstwhile RP Mr. P. Gaggar within 7 days. Mr. P. Gaggar is directed to handover the documents to the newly appointed RP Mr. Sandeep Khaitan.

4. **With the above directions, the present IA is allowed and stands disposed of.**

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**